

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 25 OF 2017
APL No. 311 OF 2017

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member (electricity)

In the matter of:

APL No. 25 OF 2017

NTPC Limited **Appellant(s)**

Versus
Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra

Counsel for the Respondent(s) : Sethu Ramalingam for R-1
S. Vallinayagam for R-7

APL No. 311 OF 2017

NTPC LIMITED **Appellant(s)**

Versus
CENTRAL ELECTRICITY REGULATORY COMMISSION **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra
Nishant Kumar

Counsel for the Respondent(s) : Ganesan Umapathy for R-2

ORDER

Respondents are given four more weeks to respond to the chart already placed on record by the Appellant.

List these matters for further hearing on **12.12.2019.**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK